

HIGH COURT OF CHHATTISGARH: BILASPUR

NOTIFICATION

No. 1840/Registrar (Judl.)/2016

Bilaspur, date 29/02/2016

As directed, following changes are made in the current Roster w.e.f. 1st February, 2016, which will remain applicable from 8th March, 2016, until further orders:-

- 1] Writ Petitions (Service Matter) up to year 2014 shall be listed before the Single Bench-II of Hon'ble Mr. Justice Prashant Kumar Mishra.
- 2] Writ Petitions (Service Matter) from year 2015 onwards shall be listed before the Single Bench-V of Hon'ble Mr. Justice Sanjay K. Agrawal.
- 3] Roster of other Benches shall remain unchanged.

By order of Hon'ble the Chief Justice,

Sd/-
(Ramashankar Prasad)
Registrar (Judicial)